

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION No. 2567
TO BE ANSWERED ON 17.03.2025**

TRANSPARENCY/FAIRNESS IN SELECTION TRIALS

2567. SHRI YOGENDER CHANDOLIA:

SHRI VIJAY KUMAR DUBEY:

MS. KANGNA RANAUT:

SHRI GODAM NAGESH:

SHRI DINESHBHAI MAKWANA:

SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the measures being taken by the Government to ensure the transparency and fairness in selection trials; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)**

(a) and (b) The National Sports Federations (NSFs) are primarily responsible for judicious selection of national team for participation in major events based on merit, and with the objective of enhancing national prestige and bringing glory to the country. The Government does not interfere in the selection process of sportspersons. Ministry

of Youth affairs and Sports has issued instructions to the NSFs in 2008, 2018 and 2025 to ensure that the selection process is fair and transparent, and that the selection criteria/norms are communicated by the NSFs to all concerned stakeholders viz., players, coaches etc., well in advance and are also uploaded on the website of the respective NSFs.
